

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.82/BB/ 2017	-	Non-compliance of office objection	230/232	Greenpiece Projects Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

The matter is again listed today for admission. No representation for the petitioner company. On the last hearing date also, there was no representation or the petitioner company Hence, Registry is directed to address letter to the petitioner company before passing any further order to appear before the Tribunal on 17.01.2017. 2018

List it on 17.01.2017. 2018

Member (T)

MEMBER (J)